

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-923(PB)/2018

IN THE MATTER OF:

Sunil Handa And Ors.	...	Applicant/Petitioner
Vs		
Today Homes Noida Pvt Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP).

Order delivered on 09.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Nitin Kumar, Advocate
For the RP	:	Mr. Apoorv Agarwal, Mr. Gaurav Singh, Advs. for RP

ORDER

New IA-1656/2024

Ld. Counsel Mr. Nitin Kumar for the Applicant appeared through VC and sought time to list the matter along with the main matter on 30.05.2024.

At his request, list the matter **on 30.05.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)